

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5579
ANSWERED ON:29.08.2001
CURRICULAM OF INFORMATION TECHNOLOGY
GAJENDRA SINGH RAJUKHEDI;GUNIPATI RAMAIAH

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

- (a) whether several institutions have demanded from the Government for enacting necessary laws for the private computer institutes running various curriculam of Information Technology;
- (b) if so, the details thereof;
- (c) whether the Government are also contemplating to take control of such institutes in its hands;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

(a): No, Sir.

(b): Does not arise.

(c),(d) and (e): No, Sir. However, DOEACC Society, an autonomous organisation under the Ministry of Information Technology has a voluntary scheme under which institutions in the private sector are given accreditation to conduct DOEACC courses subject to their meeting well defined criteria in terms of faculty and infrastructure.